

# HIGH COURT OF CHHATTISGARH : BILASPUR

## NOTIFICATION

No. 12918 /Rules/2021

Bilaspur dated 20/12/21.....

In exercise of the powers conferred under Articles 225 and 227 of the Constitution of India, the High Court of Chhattisgarh is pleased to make the following further amendments in the High Court of Chhattisgarh Rules, 2007, which shall come into force with immediate effect :-

### AMENDMENTS

1. The following be added at the end of existing Rule 41 of the High Court of Chhattisgarh Rules, 2007 :-

**"except Writ Appeal."**

2. The following be added at Sr. No. 27 after Sr. No. 26 of the Rule 140 of the High Court of Chhattisgarh Rules, 2007 with full name - Civil Reference :-

**"(27) CVLREF : Civil Reference Under Section 113 R/w order XLVI Rule 1 of CPC and under any other Central and State Law"**

By order of Hon'ble the High Court

*Sd/-*  
**(Sanjay Kumar Jaiswal)**  
Registrar General

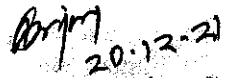
Endt No. 12919...../Rules/2021

Bilaspur, dated 20/12/21.....

Copy forwarded to :-

1. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
11. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

12. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
15. Steno to Registrar (Vigilance and I&E/Judicial/S & A Cell/) High Court of Chhattisgarh, Bilaspur, for information.
16. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
17. Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur (Chhattisgarh).
18. The District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Dakshin Bastar at Dantewara/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham(Kawardha)/ Uttar Bastar (Kanker) /Koriya (Baikunthpur)/ Jashpur/ Balod/Bemetara/Kondagaon/Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujanj for information.
19. The Principal Judge/Judge, Family Court, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/Rajnandgaon/Janjgir-Champa/Dhamtari/Korba/Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker) /Koriya (Baikunthpur)/ Jashpur/ Balod/Bemetara/Kondagaon/Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar for information.
20. Commercial Court, Sector-19, Kotara Bhantha, Naya Raipur, C.G. 492101 for information.
21. The President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the Presiding Officers of the Labour Courts for information.
22. Joint Registrar (S&A Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
23. Additional Registrar (Judicial/D.E.&E/HCLSC/Adm.), High Court of Chhattisgarh, Bilaspur for information.
24. All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur for information.
25. Officer on Special Duty-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh for information.
26. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
27. All Deputy Registrar, High Court of Chhattisgarh, Bilaspur for information.
28. Library, High Court of Chhattisgarh, Bilaspur for information.
29. Court Manager, High Court of Chhattisgarh, Bilaspur for information.
30. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official web-site of this High Court.
31. Deputy Controller, Government Regional press, Khairagarh Road, Rajnandgaon Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
 (Sanjay Kumar Jaiswal)  
 Registrar General